

**Proposals from Maharashtra under PMGSY**

†3062. DR. YOGENDRA P. TRIVEDI : Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Maharashtra Government has submitted any proposal under the Pradhan Mantri Gram Sadak Yojana (PMGSY) to Government for approval; and
- (b) if so, the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRILALCHAND KATARIA) : (a) and (b) Since inception of Pradhan Mantri Gram Sadak Yojana (PMGSY) in year 2000 till March, 2013, the project proposals of Rs. 6,378 crore for construction 24,017 km road length have been cleared to the State of Maharashtra. During the year 2012-13, the eligible project proposals of Rs. 1,078 crore for 800 kms of road works and 659 numbers of bridges have been cleared, and no such proposal is pending with the Ministry under PMGSY from the Government of Maharashtra for approval. The proposals received from the State of Maharashtra are considered and cleared under PMGSY, as per the eligibility and target set for the State.

**Performance of MGNREGA**

3063. SHRI PARSHOTTAM KHODABHAI RUPALA :  
SHRI BHARATSINH PRABHATSINH PARMAR :  
SHRI MANSUKHL. MANDAVIYA :

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of money spent by Government on the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and the funds allocated to State Governments thereunder since its launch till date, State-wise;
- (b) why Government is not conducting detailed study about the assets generated under MGNREGA as despite huge money being spent by Government any real development work has not been generated through this Scheme; and
- (c) what stringent action has been taken by Government to punish culprits of malfunctioning of MGNREGA till date and the number of such cases which are under investigation, State-wise?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) Being a demand-driven programme, funds under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are released to the States/Districts on the basis of advance projection of labour demand. Details of central funds released and expenditure incurred by the States since 2006-07 and upto 2012-13 are given in Statements-I and II (*See below*).

(b) MGNREG Act and scheme framed thereunder seeks to create durable assets and strengthen the the livelihood resource base of the rural poor. The Assets so created, in the course of the implementation of the Act are therefore captured so as to assess the utility of the works included in Schedule-I of the Act. A study conducted on the works taken up under MGNREGA from 2006-07 to 2011-12 indicate that out of 146 lakh works, 51% are works related to water conservation, flood control, irrigation, drought proofing, renovation of traditional water bodies and micro-irrigation whereas over 19% works are related to rural connectivity. Field reports and independent studies suggest that at micro-level, many productive MGNREGA assets have been created on the ground owing to good planning and execution. Utility, sustainability, technical design and feasibility of the assets are indicators to judge their quality and impact.

(c) The implementation of the MGNREGA is done by the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act and it is for the concerned State Governments to devise procedures and measures for effective implementation of the Scheme, to deal with cases related to irregularities and malfunctioning in the scheme including lodging of criminal cases and other action against the persons involved. Necessary instructions are issued to the State Governments from time to time on initiation of departmental inquiry, proceedings for disqualification/ termination in respect of elected officials, lodging of FIR against the delinquent official(s) in case *prima-facie* a criminal intent is established, recovery of amount misappropriated etc. Standard Operating Procedure (SOP) for dealing with complaints have also been shared with the State Governments.

*Statement-I*

*Details of Central Fund released since 2006-07 and upto 2012-13*

(Rs. in lakhs)

Sl. No.	State	Central Fund released under MGNREGA						
		2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	102541.43	137105.40	321910.19	378160.23	741807.00	147757.89	321673.59
2.	Arunachal Pradesh	1450.85	1265.38	2948.84	3386.17	3528.47	6078.58	6834.19
3.	Assam	26550.85	52175.01	95872.16	77888.50	60928.65	42685.80	53445.67
4.	Bihar	54831.38	46707.83	138819.05	103278.45	210365.46	130073.42	122781.45
5.	Chhattisgarh	71850.74	114415.71	166449.34	82710.30	168504.95	163855.88	203136.31
6.	Gujarat	7433.94	5915.71	16419.20	77729.70	89486.13	32429.03	47440.77
7.	Haryana	3589.39	4840.97	13656.65	12400.38	13100.11	27512.23	34935.89
8.	Himachal Pradesh	4667.64	12754.06	40974.63	39542.50	63625.00	31138.16	36129.50
9.	Jammu and Kashmir	4136.37	7071.37	10472.53	17568.95	31359.89	78130.96	76276.16
10.	Jharkhand	55854.59	65069.07	180580.14	81216.22	96286.92	123733.08	80916.84

Written Answers to

[22 APRIL, 2013]

Unstarred Questions

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1	2	3	4	5	6	7	8	9
11.	Karnataka	24850.69	25869.52	39851.14	276998.19	157305.00	66256.92	123193.69
12.	Kerala	3739.51	6900.55	19887.32	46771.42	70423.24	95105.43	131117.81
13.	Madhya Pradesh	190944.20	260279.82	406111.54	351923.66	256576.96	296851.28	161015.37
14.	Maharashtra	21815.64	2923.75	18756.08	24965.06	20471.11	104043.62	157324.33
15.	Manipur	1692.89	6184.13	36540.97	43681.36	34298.83	62496.73	59023.09
16.	Meghalaya	3224.68	5918.73	7802.60	21136.81	20980.84	28498.33	22610.82
17.	Mizoram	2023.90	3343.49	15194.15	27697.03	21602.83	32956.72	25229.24
18.	Nagaland	910.11	4399.59	26805.72	56292.34	51156.84	67346.57	46012.38
19.	Odisha	78380.49	53695.69	87843.67	44581.26	156186.38	97821.72	84797.88
20.	Punjab	3445.75	2972.32	6775.32	14318.45	12879.17	11429.36	11421.27
21.	Rajasthan	78041.00	105600.20	652157.16	594264.49	278882.00	161969.60	258534.43
22.	Sikkim	691.50	629.75	4097.14	8857.35	4448.55	10079.77	7406.51
23.	Tamil Nadu	18409.21	51609.09	140126.58	137118.92	202489.77	281552.22	354605.42
24.	Tripura	2754.66	17016.45	46036.60	88636.01	38260.70	95932.57	76889.88

25.	Uttar Pradesh	56914.69	166589.89	393390.13	531887.16	526658.86	424048.00	129202.49
26.	Uttarakhand	4470.60	11003.65	10116.44	27960.22	28980.93	37351.42	26827.10
27.	West Bengal	38868.84	88262.88	92275.09	178728.96	211761.00	259703.16	339547.96
28.	Andaman and Nicobar Islands		135.00	702.75	241.15	768.63	1643.85	1381.49
29.	Dadra and Nagar Haveli		45.00	45.10	39.20	47.73	100.00	39.56
30.	Daman and Diu		90.00	21.86	0.00	0.00	0.00	0.00
31.	Goa		114.00	618.21	20.72	507.76	259.64	241.16
32.	Lakshadweep		45.00	262.26	200.00	233.58	35.00	117.55
33.	Puducherry		45.00	419.44	459.93	2982.05	100.00	885.75
34.	Chandigarh		45.00	20.00	0.00	0.00	0.00	0.00
<b>TOTAL</b>		<b>864085.53</b>	<b>1261039.01</b>	<b>2993960.00</b>	<b>3350661.09</b>	<b>3576895.33</b>	<b>2918976.94</b>	<b>3000995.55</b>

*Statement-II**Details of Total Expenditure Incurred by the States since 2006-07 and upto 2012-13*

		(Rs. in lakhs)						
Sl. No.	State	Total Expenditure* under MGNREGA						
		2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13 (Provisional)
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	68020.32	208374.75	296390.38	450918.00	543938.55	418014.43	435032.69
2.	Arunachal Pradesh	221.34	303.90	3289.54	1725.74	5057.31	96.87	4791.43
3.	Assam	59252.93	54914.93	95380.73	103389.76	92104.35	74781.61	67911.60
4.	Bihar	71276.16	105222.66	131647.97	181687.63	266425.17	167286.18	205404.48
5.	Chhattisgarh	66882.16	140183.20	143447.52	132266.65	163397.81	207875.47	221243.68
6.	Gujarat	8585.03	8184.24	19600.66	73938.25	78822.00	65974.64	63114.48
7.	Haryana	3594.67	5235.01	10988.22	14355.28	21470.43	31388.07	39324.55
8.	Himachal Pradesh	3940.12	12564.88	33227.64	55655.76	50196.38	50949.66	48528.64
9.	Jammu and Kashmir	3454.44	4200.26	8772.02	18531.34	37776.70	51593.57	63097.31

10.	Jharkhand	71155.13	106253.85	134171.70	137970.19	128435.40	117092.87	111061.05
11.	Karnataka	24829.67	23650.54	35787.46	273919.35	253716.51	187619.32	224241.53
12.	Kerala	2789.73	8336.83	22453.65	47151.35	70434.07	99582.87	150114.81
13.	Madhya Pradesh	186268.63	289172.60	355496.21	372228.08	363724.90	343545.04	266267.04
14.	Maharashtra	17461.18	18907.21	36154.33	32109.32	35811.97	165785.45	223495.21
15.	Manipur	2025.50	6276.15	34965.82	39316.87	44070.51	33048.99	30011.24
16.	Meghalaya	2111.85	5091.18	8945.10	18352.79	31902.39	29756.07	25651.25
17.	Mizoram	1643.11	4200.70	16455.70	23823.99	29315.12	23978.76	22803.89
18.	Nagaland	1457.62	2397.57	27231.15	49945.76	60537.48	51445.45	25099.12
19.	Odisha	73346.62	57956.90	67829.29	93898.37	153314.26	104567.38	119453.39
20.	Punjab	2500.21	3004.29	7177.06	14991.96	16584.21	16068.64	16954.61
21.	Rajasthan	69306.14	147733.72	616439.73	566903.40	328907.14	321719.73	344520.64
22.	Sikkim	261.89	1185.76	4275.61	6408.99	8525.72	7104.33	7527.53
23.	Tamil Nadu	15163.63	51642.38	100406.47	176123.49	232331.96	292497.30	409416.19
24.	Tripura	4507.68	20860.34	49077.13	72940.80	63186.85	94599.01	97199.78

1	2	3	4	5	6	7	8	9
25.	Uttar Pradesh	77967.46	189825.13	356887.72	590003.87	563120.10	510367.57	265923.91
26.	Uttarakhand	4849.70	9575.01	13579.33	28309.06	38019.88	41445.26	34492.34
27.	West Bengal	39462.63	100434.62	94038.47	210898.16	253246.13	291455.33	428444.37
28.	Andaman and Nicobar Islands			327.54	1226.12	903.66	1574.27	1068.92
29.	Dadra and Nagar Haveli			1.03	133.95	123.00	0.00	0.00
30.	Daman and Diu			0.00	0.00	0.00	0.00	0.00
31.	Goa			249.96	470.12	993.28	706.44	132.51
32.	Lakshadweep			178.68	201.48	251.70	284.11	152.36
33.	Puducherry			136.10	726.90	1082.11	1265.07	1248.02
34.	Chandigarh			0.00	0.00	0.00	0.00	0.00
TOTAL		882335.55	1585688.61	2725009.92	3790522.78	3937727.05	3803469.76	3953728.57

\* The total Expenditure in a financial year is against the total availability of funds in that particular year.